

COURT-I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 298 OF 2014
APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016
APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016
APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016
APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016

Dated: 14th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 298 OF 2014

Punjab State Power Corporation Ltd. Appellant(s)
 Vs.
 M/s. GNA Udyog Ltd. & Anr. Respondent(s)

APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)
 Vs.
 M/s. S.S. Steel Industry & Anr. Respondent(s)

APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)
 Vs.
 Amtek Railcar Industries Pvt. Ltd. & Anr. Respondent(s)

APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)
 Vs.
 Madhav Alloys Pvt. Ltd. & Anr. Respondent(s)

APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016

Punjab State Power Corporation Ltd.

.... Appellant(s)

Vs.

Arora Iron & Steel Rolling Mills Pvt. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent (s) : Ms. Neha Gupta for
Mr. Sakesh Kumar for R-2

ORDER

As agreed by learned counsel for the parties, list these matters on
23.01.2017.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk